

**The Deputy Minister of Defence (Shri Satish Chandra):** Owing to large accumulations of war time surpluses in many of the items of medical stores reclassified as 'indigenous' instead of 'imported', only a very restricted demand could be placed for these items during the past two years and, therefore, there has been only an insignificant saving of foreign exchange so far owing to the reclassification. Till such time as the surpluses are exhausted and full scale demands become necessary, it will not be possible to assess the full effect of the reclassification on the expenditure in the procurement of these stores.

#### CIVILIAN POSTS IN ARMED FORCES

**\*1088. Shri K. Subrahmanyam:** Will the Minister of Defence be pleased to state:

(a) the number of civilian posts in Armed Forces which were classified as permanent during the year 1952-53;

(b) the number of temporary civil employees in the Armed Forces; and

(c) how many of the temporary civil employees have served the Department more than a year?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) to (c). The information is being collected and will be laid on the Table of the House as soon as possible.

#### BUDGET GRANTS IN HIMACHAL PRADESH

**\*1089. Dr. Ram Subhag Singh:** (a) Will the Minister of States be pleased to state whether the attention of Government has been drawn to a statement of the Chief Minister of Himachal Pradesh published in the 'Statesman' of Delhi of the 22nd November, 1953, which says that Budget grants totalling Rs. 30 lakhs lapsed last year in Himachal Pradesh and a similar amount would lapse this year because every project, proposal or scheme had to be submitted to the Centre for approval not once but repeatedly?

(b) If so, do Government propose to take steps to eliminate such delays?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Yes.

(b) The Government of India are fully alive to the need for expeditious consideration of proposals from Part C States and appropriate directions have been issued in the matter. The State Governments have also been requested to complete all necessary investigations and other preliminaries before arranging budget provision for schemes.

#### NETHERLANDS TRADING SOCIETY

**\*1090.** { Shri Gidwani:  
Shri Jethalal Joshi:

(a) Will the Minister of Finance be pleased to state whether the attention of Government has been drawn to a report in the press that a British Bank has decided to extend its operations to India by taking over the branches of the Netherlands Trading Society in India?

(b) Has any application been made to the Reserve Bank of India for the grant of such a license?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) Yes, Sir.

(b) Yes, Sir. Licences have been issued to the Bank by the Reserve Bank of India to commence banking business in India and also to open a branch each at Bombay and Calcutta.

#### JAGIRS TO Ex-SERVICEMEN

**\*1091. Shri Sanganna:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Governments of Punjab and PEPSU have sanctioned schemes to award 'Jagirs' to persons whose three or more sons/daughters were enrolled or commissioned in the Armed Forces in the Second World War; and

(b) if so, what provision has been made for parents who sent less than three of their sons/daughters to the Armed Forces?